

ITEM NO.4

COURT NO.4

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A. Nos.77951 and 78052 of 2019 in Civil Appeal No(s).3747/2019

HARI SANKARAN

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(Applications for vacating stay)

Date : 20-05-2019 These applications were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDIRA BANERJEE  
HON'BLE MR. JUSTICE SANJIV KHANNA  
(VACATION BENCH)

For Appellant(s)

Mr. Dhruv Mehta, Sr.Adv.  
Mr. Samir Malik, Adv.  
Ms. Rianali Batra, Adv.  
Mr. Ravi Prakash, Adv.  
Mr. Aditya Sharma, Adv.  
Mr. Chandra Prakash, AOR

For Respondent(s)

For RR-1

Mr. Ramji Srinivasan, Sr.Adv.  
Mr. Sanjay Shorey, Adv.  
Mr. Rakesh Tiwari, Adv.  
Mr. Nishit Agrawal, AOR

For RR-2

Mr. Ramji Srinivasan, Sr.Adv.  
Ms. Gauri Rasgotra, Adv.  
Mr. Vikash Kumar Jha, Adv.  
Mr. Siddhant Sharma, Adv.  
For M/S. Cyril Amarchand Mangaldas Aor, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice returnable on Monday, the 3<sup>rd</sup> June, 2019.

In the meanwhile, counter affidavit may be filed.

(SUKHBIR PAUL KAUR)  
AR CUM PS

(RAJ RANI NEGI)  
ASSISTANT REGISTRAR